

COURT-III

IB 1010 (ND)/2019

IN THE MATTER OF:

M/s. Susanta Mandal & Ors.

....PETITIONER

Vs

M/s. AMB Infrabuild Pvt. Ltd. & Anr.

...RESPONDENT

SECTION

Under Section 7 IBC 2016

Order delivered on 27.09.2019

Coram:

R.VARADHARAJAN,  
Hon'ble Member (Judicial)  
Shri Kapal Kumar Vohra,  
Hon'ble Member (Technical)

For the Petitioner/Applicant :-

For the Corporate Debtor :

ORDER

Counsel for the petitioner is present. Upon notice the corporate debtor has put in its appearance through Vice President (Legal) who seeks sometime to file reply. In view of the said representation let reply be filed within five days from today.

Post the matter on enquiry on 06.11.2019.

- Sol -

(K. K. VOHRA)  
MEMBER (TECHNICAL)

- Sol -

(R. VARADHARAJAN)  
MEMBER (JUDICIAL)